

MAF No. 1 of 2012

07.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri S Sen, counsel for
the respondents. List after two weeks for hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
07.05.14

MAF No. 2 of 2012

07.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this case along with MAF No.1 of 2012.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
07.05.14

MAF No. 3 of 2012

07.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this case along with MAF No.1 of 2012.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
07.05.14

MC No. 24 of 2014
IN WA No. _____

07.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri R Jha, Advocate, present for the applicant.

Shri SC Shyam, Senior Advocate, present for the
respondents

Learned counsel for the respondents prays for and
is allowed further one week's time to file
objection/counter affidavit to the affidavit filed with the
delay condonation application.

List after one week.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
07.05.14

MC No. 202 of 2014
IN WP(C) No. 172 of 2014

07.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WP(C)No. 172 of
2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
07.05.14

MC No. 354 of 2011
IN WA No. 48 of 2011

07.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WA No. 48 of 2011.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
07.05.14

MC No. 403 of 2013
IN WA No. 50 of 2013

07.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WA No. 50 of 2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
07.05.14

07.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri SP Das, Advocate/petitioner is present in person.

Shri SC Shyam, Senior Advocate, present for respondents No. 1 to 4.

Shri ND Chullai, Senior GA, present for respondents No. 5 to 7.

Ms R Dutta, Advocate, present for respondent No. 8.

Shri A Baruah, Advocate, present for respondent No. 9.

Shri R Jha, Advocate, present for respondents No. 10 to 13.

Affidavit-in-opposition has been filed on behalf of respondent No. 11. Same be taken on record.

Learned counsel for other respondents pray for and are allowed further four weeks' time to file their counter affidavits.

List after four weeks. Meanwhile, petitioner is allowed to file rejoinder affidavit to the affidavit-in-opposition already filed.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
07.05.14

WA No. 48 of 2011
IN WP(C)No. 120 of 2011

07.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Ms R Dutta, counsel for
the private respondents. List in the next week for
hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
07.05.14

WA No. 50 of 2013

07.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri N Syngkon,
counsel for the respondents. List on 14.05.2014 for
hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
07.05.14

WA No. _____ 2014
IN WP(C)No. 341 of 2011

07.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Writ Appeal along with MC No. 24 of 2014.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
07.05.14

WP(C) No. 140 of 2014

07.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri S Sen, Advocate, present for the petitioner.

Shri ND Chullai, Senior GA, present for the
respondents No. 1 to 7.

Shri S Dey, Advocate, present for respondents No. 8
to 11.

Learned counsel for the respondents prays for and
is allowed further three weeks' time to file counter
affidavit.

List after three weeks.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
07.05.14

WP(C)No. 172 of 2013

07.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this writ petition along with WP(C)No. 251 of
2013

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
07.05.14

WP(C)No. 251 of 2013

07.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri KP Bhattacharjee,
counsel for the respondents. List in the next week for
hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
07.05.14

WP(C)No. 252 of 2013

07.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this writ petition along with WP(C)No. 251 of
2013

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
07.05.14